

## ONLINE E-MENTIONING REPORT

Date : 26/06/2020

Time : Till 1:30 pm

S.NO	CASE TYPE	CASE NO.	ALLOWED (Y/N)
1	BA	2332/20	
2	BA Filing No.	1953/20	
3	Cr.MP	1448/01 &1449/01	
4	Cr.MP Filing No.	9996/20	
5	Cr.MP	924/20	
6	CMP	876/19	
7	CMP	501/19	
8	Cont. Civil	695/18	
9	FA	229/19	
10	Cr. Rev	304/19	
11	Cr. Rev	159/20	
12	SA	290/19	
13	Acquital App.	33/20	
14	WPC	1723/20	
15	WPC	5440/18	
16	WPC	1612/20	
17	WPC	1696/20	
18	WPC	224/20	
19	WPC	1611/20	
20	WPS	1103/18	
21	WPS	2775/18	
22	WPS	2335/19	
23	WPS	4903/19	
24	WPS	2974/12	
25	WPS	3793/19	
26	WPS	1283/19	

## MENTIONING REPORT COURT NO 1

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WP(T)	3241/19	FOR ASSIGNMENT
2	LPA	150/20	ALLOWED FOR 01-07-2020
3	LPA	197/20	ALLOWED FOR 01-07-2020
4	WPS	377/16	LAWYER TO TAKE CONSENT

## MENTIONING REPORT COURT NO 06

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	6433/14	FIXED ON 30/06/2020

## MENTIONING REPORT COURT NO 09

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	817/20	REJECTED
2	WPS	1197/20	REJECTED
3	WPS	1411/20	29-06-2020
4	WPS	1099/20	30-06-2020
5	WPS	596/20	30-06-2020
6	WPS	1020/20	30-06-2020
7	WPS	593/20	30-06-2020
8	WPS	411/19	30-06-2020
9	WPS	1577/20	06-07-2020
10	WPS	317/20	03-08-2020
11	WPS	511/20	03-08-2020
12	WPS	3793/19	21-08-2020

## MENTIONING REPORT COURT NO 10

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr App(S.J)	350/20	FIXED ON 10/07/2020
2	Cr App(S.J)	1210/19	FIXED ON 10/07/2020
3	Cr App(S.J)	156/20	FIXED ON 10/07/2020
4	Cr Rev	686/17	FIXED ON 09/07/2020

## MENTIONING REPORT COURT NO 15

Date : 25/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr MP	815/2020	Next Week
2	Cr MP	501/2019	Rejected
3	Cr MP	94/2020	Rejected
4	Cr MP	1676/2016	Rejected

## MENTIONING REPORT COURT NO 15

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr MP	127/20	Next Week
2	Cr MP	421/18	AFTER 01 WEEK
3	Cr MP	942/17	AFTER 01 WEEK
4	Cr MP	858/2004	AFTER 02 WEEKS
5	W.P(Cr)	357/17	AFTER 02 WEEKS
6	W.P(Cr)	103/20	REJECTED, DOUBLE MENTIONING SAME DAY

## MENTIONING REPORT COURT NO 18

Date : 25/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cont(civil)	277/20	FIXED FOR 03/07/2020
2	Cont(civil)	262/20	FIXED FOR 03/07/2020
3	WPC	6226/19	FIXED FOR 29/06/2020, FOR WITHDRAWAL
4	WPC	2162/19	AFTER 01 WEEK
5	WPC	5219/19	AFTER 01 WEEK
6	WPC	3139/18	USUAL COURSE
7	WPC	2965/20 (FILING NUMBER)	NOT CONSIDERED AS NO CASE NUMBER
8	WPC	1723/20	FIXED FOR 29/06/2020

## MENTIONING REPORT COURT NO 18

Date : 26/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	3002/2002	AFTER COMMENCING OF REGULAR PHYSICAL COURT
2	WPC	1658/20	NEXT WEEK
3	WPC	1611/20	NEXT WEEK
4	WPC	5862/19	AFTER 01 WEEK, IF ANY I.A FILED FOR THE PURPOSE
5	WPC	1612/20	AFTER 01 WEEK
6	WPC	2208/20	AFTER 01 WEEK
7	WPC	958/18	USUAL COURSE